#29 Bills Int. THAITRA 16, 1901 (SAKA)

15.31 hre.

ARMED FORCES (SPECIAL POWERS) REPEAL BILL*

SHRI CHITTA BASU (Barasat): Sir, I beg to move for leave to introduce a Bill to repeal the Armed Forces (Special Powers) Act, 1958.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Armed Forces (Special Powers) Act 1958."

The motion was adopted.

SHRI CHITTA BASU: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(AMENDMENT OF ARTICLE 31C. ETC.)

SHRI CHITTA BASU (Barasat): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHITTA VASU: Sir, I introduce the Bill.

15.32 how.

CONSTITUTION (AMENDMENT) BILL*

(AMERICANENT OF ARTICLES 101 AND 190)

SHRIK LAKKAPPA (Tumkur): Sir, I beg to move for leave to introdoce a BHI further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That lave be granted to introduce a Bill further to amend the Constitution of India."

"Published in Genetic of India

The motion was adopted

SHRI K. LAKKAPPA: Sir, I introduce the Bill.

MR. DEPUTY SPEAKER: Shri-Jethamalani. He is not here.

15.33 bra.

CONSTITUTION (AMENDMENT) BILL-Contd.

(OMISSION OF ARTICLE \$10, ETC.)

MR. DEPUTY-SPEAKER: The House will now take up further consideration of the Constitution (Amendment) Bill, moved by Shri Bhagat Ram.

Shri O. P. Tyagi was on his legs. He will continue his speech.

भी सीम त्रकास त्यागी (बहराइय) : श्री भगत राम ने जो विषेयक रखा है उसका में बिरोध करने के लिए खड़ा हुआ हूं। इसके समर्थन में बक्ताओं ने जो दलीसे दी हैं उन में से प्रमुख एक यह भी कि यह एक्ट अंग्रेजों ने अपने हित के द्ष्टिकोच से, अपनी इच्छान्सार अपने व्यक्तियों को नियकत करने और उनको हटाने के उद्देंग्य से बनाया था। उनका कहना है कि झाजादी के बाद इस प्रकार का प्रविधान समाप्त हो जाना बाहिए था। प्रयोगों ने बाहे जिसद ब्टिकोण से इस प्रकार का एक्ट बनाया ही लेकिन हमारे संविधान निर्मातामों के सामने जब ऐसी बातें बाई तो उन्होंने भी उनको ज्यों का त्यों रख लिया मोर बहुत सी बातें ब्रिटिश कोस्टीट्यूमन बीर बमरीकन कास्टीट्यूमन से भी जी मौर के ली जो हमारे लिए हिलकर बी ।'प्रांत्रेजी ने कोई एकट बनावा इसलिए बह बरा बाइससे में सहमत नहीं है। में मानता हूं कि संग्रेजों का सौर हमारा दक्टि-

Extraordinary Part II, section 2, dated